IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
(IB)-598/ND/2022
IA-937/2024

IN THE MATTER OF:

Bhotika Trade & Services Pvt. Ltd. ... Applicant/Petitioner

Versus

Avinash EM Projects Pvt. Ltd ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:30 pm. No time left, the hearing is deferred to 27.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Ashima